

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 180**  
TO BE ANSWERED ON THE 21/07/2023

**PROCUREMENT OF AGRICULTURAL PRODUCE AT MSP**

180. Ms. Dola Sen :

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) Whether Government has planned any strategy to address the challenges being faced by farmers in Haryana regarding the implementation of Minimum Support Price (MSP) for agricultural produce;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether Government is taking any steps to ensure that farmers receive fair and remunerative prices for their crops in accordance with the MSP mechanism; and
- (d) if so, the details thereof, if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d) : Government procures the notified agricultural produce of Fair Average Quality (FAQ) at Minimum Support Price (MSP) from farmers in consultation with the concerned State Government / Union Territory as and when market price of these produce fall below the MSP, as per prescribed guidelines. Government extends price support for paddy and wheat through the Food Corporation of India (FCI) and State Agencies. Further, different types of nutri-cereals and maize are procured by State Governments itself in consultation with FCI to the extent that the concerned State Government may utilise the same for distribution under Targeted Public Distribution System (TPDS) as well as Other Welfare Schemes (OWS). Oilseeds and pulses of Fair Average Quality (FAQ) are procured from registered farmers under Price Support Scheme (PSS) under Umbrella Scheme of Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM-AASHA), as per its prescribed guidelines at MSP in consultation with the concerned State Government. Cotton is also procured by Government at MSP through Cotton Corporation of India (CCI).

For making effective procurement by Government agencies at MSP and providing maximum benefits of MSP to the farmers, procurement centers are opened by respective State Government Agencies and Central Nodal Agencies after taking into account the production, marketable surplus, convenience of farmers and availability of other logistics / infrastructure such as storage and transportation etc. Large number of the purchase centers in addition to the existing mandis and depots/godowns are also established at key locations for the convenience of farmers.

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